

(6)

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

O.A. NO.1606/2001

This the 13th day of February, 2002.

HON'BLE SHRI JUSTICE ASHOK AGARWAL, CHAIRMAN

HON'BLE SHRI S.R.ADIGE, VICE-CHAIRMAN (A)

Durbeen Singh S/O Dhani Ram,
Working as G-Operator and Receipt Clerk
in the office of respondent No.3,
Under Chief Administrative Officer (Const),
Northern Railway,
Kashmere Gate, Delhi. ... Applicant

(By Shri K.K.Patel, Advocate)

-versus-

1. Union of India through
General Manager, Northern Railway,
Baroda House, New Delhi.
2. Chief Administrative Officer (C),
Northern Railway,
Kashmere Gate, Delhi.
3. Deputy Chief Engineer (C-I),
Northern Railway, Jodhpur.
4. Divisional Railway Manager,
Northern Railway,
State Entry Road, New Delhi. ... Respondents

(By Shri V.S.R.Krishna, Advocate)

O R D E R (ORAL)

Shri Justice Ashok Agarwal, Chairman :

On application made by Shri K.K.Patel, appearing for
applicant, leave is granted to withdraw the OA. No costs.

Arfage
(S.R.Adige)

VC(A)

Ashok Agarwal
(Ashok Agarwal)
Chairman

/as/